

1	2	3
9	Operating Expenses—Traffic . . . . .	6,57,60,855
10	Operating Expenses—Fuel . . . . .	10,23,53,364
11	Staff Welfare and Amenities . . . . .	3,55,14,944
12	Miscellaneous Working Expenses . . . . .	8,25,26,575
13	Provident Fund, Pension and other Retirement Benefits . . . . .	10,57,90,209
16	Assets—Acquisition, Constuction and Replacement . . . . .	181,71,37,208

APPROPRIATION (RAILWAYS) BILL,  
1983\*

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHAUDHURI): Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1983-84 for the purposes of Railways.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1983-84 for the purposes of Railways".

*The motion was adopted.*

SHRI A. B. A. GHANI KHAN CHAUDHURI: Sir, I introduce the Bill.

I beg to move: +

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1983-84 for the purposes of Railways, be taken into consideration."

MR. CHAIRMAN: Motion moved:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial

year 1983-84 for the purposes of Railways, be taken into consideration".

Prof. Ajit Kumar Mehta. Do you want to say something?

PROF. AJIT KUMAR MEHTA (Samastipur): Yes, Sir. I will just make a few points.

सभापति महोदय, रेलवे की योजनायें सार्वदेशिक परिप्रेक्ष्य की आवश्यकताओं को ध्यान में रखकर ही बनानी चाहिये। कुछ समय लोग अब तक अपने क्षेत्र के लोगों की खुशी के लिये अथवा अपने समर्थकों की वाह-वाही लूटने के लिये सार्वदेशिक समस्याओं को नजरअन्दाज करके खण्ड-खण्ड योजनाओं को स्वीकृत कराने में सफल होते रहे हैं। परिणाम यह है कि परिवेश बदलने के साथ प्राथमिकता भी बदलती रही है। उदाहरण के लिये मैं आपको दो तीन परियोजनाओं के बारे में बताना चाहता हूँ। पहला नार्थ ईस्टर्न (पूर्वोत्तर रेलवे) में, छितीनी पुल की बात है। योजना स्वीकृत थी, बनाने की बात थी, लेकिन अभी तक उसका कार्यान्वयन आरम्भ नहीं हुआ है। दूसरा समस्तीपुर दरभंगा मीटरगेज के ब्राडगेज में आमान परिवर्तन करने की बात, योजना स्वीकृत थी। मंत्री महोदय बदल गए।

\*Published in Gazette of India Extraordinary, Part II, section 2, dated 21-3-1983.

+Introduced moved with the recommendation of the President.

सभापति महोदय : ये बातें आपने पहले भी कहीं हैं।

प्रो० अजित कुमार मेहता : ये बातें मैंने पहले नहीं कही हैं। मैं यह कहना चाहता हूँ कि मंत्री महोदय बदल गए, योजना स्वीकृत थी मंत्री के बदलते ही प्राथमिकता भी बदल गई। योजना खटाई में पड़ गई पता नहीं कि फिर उन पर अमल होगा या नहीं।

तीसरी बात मैं समस्तीपुर कारखाने के बारे में कहना चाहता हूँ। यह बहुत पुराना रेलवे का कारखाना है। वहाँ प्रतिदिन दो वैगन्स के हिसाब से निर्माण होता है। किन्तु ऐसा लगता है कि वर्तमान रेलवे मंत्री महोदय के कार्यकाल में यह निर्णय लिया गया है कि अब वहाँ पर निर्माण का काम नहीं होगा, बल्कि इस कारखाने में मरम्मत का काम होगा मैं यह कहना चाहता हूँ कि यह इलाका बहुत ही पिछड़ा हुआ इलाका है। वहाँ रोजगार के अवसर नहीं हैं, उद्योग धन्धे भी नहीं हैं और आप रोजगार के इस सीमित अवसर को और भी सीमित कर रहे हैं। यह पिछड़े हुए क्षेत्र के लिये न्यायसंगत बात नहीं है। मेरा मंत्री महोदय से निवेदन है कि आप इस पर पुनर्विचार कीजिये।

आजकल गाड़ियों की लम्बाई बहुत अधिक हो गई है। थोड़ी सी दृष्टि अवरूद्ध होने पर इंजन ड्राइवर को गाड़ का डिब्बा नजर नहीं आता है। ऐसी स्थिति में कुछ भी हुआ तो ड्राइवर का सम्पर्क गाड़ से नहीं होता है जो कि अवश्य होना चाहिए। इसलिये मेरा सुझाव है कि किसी न किसी प्रकार का टैलीफोन का सबध दोनों में कर दिया जाये तो बहुत सुविधा हो सकती है।

तीसरा मुद्दा यह था कि उत्तरबिहार तथा दक्षिण बिहार का रांची इलाके से

कोई भी सीधा सम्पर्क रेलवे का नहीं है। इसलिये मैं सुझाव दे रहा हूँ कि रांची से चलने वाली "हटिया पटना एक्सप्रेस" को समस्तीपुर या मुजफ्फरपुर तक बढ़ा दिया जाय। दूसरे सुझाव—मौर्य एक्सप्रेस को धनबाद पर रोकने के बजाय रांची तक एक्सटेंड कर दिया जाय। इस से भी सम्पर्क हो सकता है। यदि ये दोनों सुझाव आप को पसन्द न हों, तो एक और कृत्रिमिक सुझाव मैं यह दे रहा हूँ कि हावड़ा जाने वाली "हावड़ा हटिया पैसेंजर" चलती है उस में कुछ डिब्बे काट कर अद्रा स्टेशन पर मुजफ्फरपुर जाने वाली टाटा-मुजफ्फरपुर एक्सप्रेस में जोड़ दिये जाय तो कम से कम उत्तर और दक्षिण बिहार के बीच में सप्ताह में दो दिन यह सम्पर्क बन सकता है। मैं रेल मंत्री जी से आग्रह करता हूँ कि वे इन सुझावों पर गम्भीरतापूर्वक विचार करें। अभी तक मैं रेलवे कन्सल्टेटिव कमेटी में था और आप के रेलवे बोर्ड के भूतपूर्व अध्यक्ष थे उनके सामने न जाने कितनी दफा मैंने ये सुझाव रखे। चूँकि ये सुझाव एक संसद सदस्य की ओर से आते थे, इसलिये कुछ नहीं होता था। उस समय के अफसर लोग शायद यह समझते थे कि सदस्य की ओर से जो भी सुझाव आये उसको नहीं मानना है। इसलिये मैं मंत्री जी से आग्रह करूँगा कि वे इन पर गम्भीरतापूर्वक विचार करें।

श्री चन्दूलाल चक्राकर (दुर्ग) : क्या मैं एक-दो सवाल पूछ सकता हूँ ?

MR. CHAIRMAN: Shri K. M. Madhubar—not here. The hon. Minister.

SHRI A. B. A. GHANI KHAN CHAUDHURI: There is one very important point which the hon. Member has suggested about the communication aspect between the guard and the driver. We are looking into it and we are trying to find out some formula on this. At the present moment, I will not be able to tell you. In

Shri 9.B.A. Ghani Khan Chaudhuri

the General Managers Conference, we are discussing this very important aspect.

With regard to the Samastipur Workshop which undertakes the work of wagon repair and manufacture of MG wagons, there is no proposal of any reduction in its activity.

About the construction, conversion and all that, I have already answered in detail. I do not want to add anything more. As regards the introduction of new trains, kindly write to me and I will reply to you. At the present moment, it is not possible to say because it has to be examined by the experts.

SHRI AJIT KUMAR MEHTA: I am not asking only about the introduction of new trains. I have three suggestions to extend certain trains. If that is not possible, then you make certain adjustments as proposed in my speech.

SHRI A. B. A. GHANI KHAN CHAUDHURI: We will look into it.

MR. CHAIRMAN: The question is:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1983-84 for the purposes of Railways, be taken into consideration."

*The motion was adopted.*

MR. CHAIRMAN: We shall now take up clauses.

The question is:

"That Clauses 2 and 3 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 and 3 were added to the Bill.*

*The Schedule was added to the Bill.*

+MR. CHAIRMAN: The question is:

"That Clause 1, the Enacting Formula and the Title stand part of the Bill."

*The motion was adopted.*

SHRI A. B. A. GHANI KHAN CHAUDHURI: I beg to move:

"That the Bill be passed."

MR. CHAIRMAN: The question is:

"That the Bill be passed."

*The motion was adopted.*

16.51 hrs.

APPROPRIATION (RAILWAYS) NO. 2 BILL, 1983\*

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHAUDHURI): Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1982-83 for the purpose of Railways.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further certain sums from and out of the Consolidated Fund of India for the services of the financial year 1982-83 for the purposes of Railways.

*The motion was adopted.*

SHRI A. B. A. GHANI KHAN CHAUDHURI: Sir, I introduce the Bill.

Sir I beg to move\*:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1982-83 for the purposes of Railways, be taken into consideration."

\*Published in Gazette of India Extraordinary, Part II, Section 2, dated 21.3.1983.

\*Introduced/moved with the recommendation of the President.